

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

13.

C.A.(CAA)/56(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.07.2024**

NAME OF THE PARTIES: Trust Capital Services (India) Private
Limited

SECTION: 230-232, 234 OF THE COMPANIES ACT, 2013.

ORDER

1. Adv. Aniwdyia Basarkar a/w Ishrita Bagchi i/b Khaitan & Co., Ld.
Counsel for the Petitioner Company present.
2. Ld. Counsel for the Petitioner Company seeks time to get consent of the
remaining Secured Creditors.
3. List this matter for further consideration on **01.08.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)